

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2609
ANSWERED ON:13.03.2000
LEGISLATION ON INTERNET AND NICNET
SURESH RAMRAO JADHAV (PATIL)

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government propose to put all the Central Legislations on the Internet and Nicnet;
- (b) if so, the details thereof; and
- (c) the time by which, it is likely to be done?

Answer

MINISTER FOR LAW, JUSTICE & COMPANY AFFAIRS (SHRI RAM JETHMALANI)

- (a) The Central Government has taken steps to put all unrepealed Central Acts of all India application as contained in India Code volumes on INTERNET and NICNET.
- (b) & (c) The Central Acts contained in the India Code can be accessed on INTERNET at website address (URL) <http://caselaw.delhi.nic.in/incodis>. Legislative Department has requested other Central administrative Ministries/Departments to bring to the notice of that Department any discrepancies as may be found by them in the material available at the website.